

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated: **23rd February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd. Appellant (s)
<i>Versus</i>	
Delhi Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Vishal Anand,
Mr. Rahul Kinra & Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1/DERC

ORDER

Mr. Pradeep Misra, learned counsel appearing for the Respondent/DERC has finished his arguments up to issue no. 29.

Post the matter for remaining arguments of the Respondent side as well as rejoinder submissions of the Appellant on **23rd March, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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